

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency with immediate effect:-

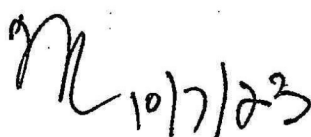
Sl. NO.	Name of Sr. PA/PA	From	To
1.	Sh. Varun Gupta EC : 58108803	PA in the Vacant Court, Principal Judge, Family Courts, Central District, Tis Hazari Courts, Delhi. <i>(In diverted capacity)</i>	PA in the court of Ms. Anju Bajaj Chandna, Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
2.	Sh. Anwer Hussain EC : 3197	Sr. PA in the Vacant Court, Spl. Judge (PC Act) (CBI)-12, Rouse Avenue Court Complex, New Delhi.	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Ms. Priti EC : 42348915	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Shilpi Jain, ASJ FTSC (POCSO)-02, Central District, Tis Hazari Courts, Delhi.
4.	Sh. Harender Kumar EC- 99770349	Sr. PA in the court of Ms. Shilpi Jain, ASJ FTSC (POCSO)-02, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
5.	Sh. Vikas Dass EC : 32636186	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Swati Gupta-II, MM-06, West District, Tis Hazari Courts, Delhi.
6.	Sh. Vikash Kumar EC : 41035937	PA in the Court of Ms. Swati Gupta-II, MM-06, West District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Udita Jain Garg, MM-08, New Delhi District, Patiala House Court, New Delhi.
7.	Ms. Archana EC : 73646218	PA in the Office Pool, New Delhi District, Patiala House Court, New Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
8.	Ms. Nitasha EC : 30939614	PA in the court of Ms. Udita Jain Garg, MM-08, New Delhi District, Patiala House Court, New Delhi.	PA in the Office Pool, New Delhi District, Patiala House Court, New Delhi.

Note:-

1. Intra-District transfers are subject to approval from the concerned Principal District & Sessions Judge, Delhi/New Delhi.

2. All the above-mentioned Sr.PA/PA are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.

3. Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.


(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI



Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judges, West/ NDD, Delhi/New Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RACC, New Delhi
3. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
4. The Ld. Officer In-charges, Accounts Branch, Central/ West/ NDD, Delhi/New Delhi.
5. The Personal Office of the undersigned.
6. The Sr. A.O (J) / A.O.(J) Admn. Branch, Central/ West/NDD, Delhi/New Delhi.
7. The Dealing Official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central District, Tis Hazari Courts, Delhi.
9. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
10. The Dealing Official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
11. Web-site Committee, Tis Hazari Courts, Delhi.


10/7/23
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

